



NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

Dated 14th October 2026

NOTICE

Attention of all concerned parties is invited to Rule 28(2) of the NCLT Rules, 2016 which provides that on scrutiny, if an application is found to be defective, after notice to the party, the same shall be returned for compliance. if the defects are not removed within 7 days, the Registrar may pass appropriate orders.

On scrutiny of various applications/petitions/interlocutory applications received by the Registry of this Bench under the Companies Act 2013 and the Insolvency and Bankruptcy Code, 2016, certain matters are found to be defective as per objections conveyed by the scrutiny section of the Bench which were to be removed/rectified within 7 days by the parties concerned. **Annexure- 'A' showing details of 36 such Petitions, Applications and additional documents pending with the Registry of this Bench for a period of more than 21 (Twenty-one) days from the date of intimation of defects for removal of objection, as on date, is attached with this Notice.**

In view of the above, all concerned are to take notice to remove the defects in respective matters shown in Annexure 'A' within a period of **7 (Seven) days** from the date of this notice as a last chance failing which all these cases will be dealt with for passing suitable order under Rule 28(4) of the NCLT Rules, 2016.


Deputy Registrar
14/10/2026
NCLT KOCHI BENCH

Encl.: Annexure 'A' as above

To

1. Advocates / Professionals concerned – by email
2. NCLT Website
3. Notice Board, NCLT Kochi Bench
4. Guard File



NATIONAL COMPANY LAW TRIBUNAL

KOCHI BENCH

SUB : List of defective Petitions/Applications/Additional Documents for rectification pending as on 30.09.2026.

Following files are pending with the Registry for curing defect(s) as notified and intimated to the learned Counsel/Professionals/RP/Liquidators. They are requested to **rectify the defects within 7 (seven) days** from the date of publication of this notice, failing which necessary orders will be passed as per Rule 28 (4) of the NCLT Rules, 2016.

14.10.2026

Sl. No	Dairy No,E-Filing No & DATE	DOCUMENT TYPE & CASE NUMBER	NAME OF PETITIONER	NAME OF RESPONDENT	NAME OF ADVOCATE/ PROFESSIONAL	DEFECT NOTIFIED DATE	REMARKS
1	3214117/00786/2026 15.07.2026	Fresh IA In CP(IBC)/47/KOB/2023	Lakshmanan Krishnan, Bankruptcy Trustee	Korah John	Siddhi Butala Mehta	28.07.2026	
2	3214117/00910/2026 13.08.2026	Fresh IA In CP(C/ACT)/(19-32)/KOB/2026	Union of India	Mary Matha Popular Nidhi Ltd & 13 Others	Renjith R	13.08.2026	
3	3214117/00905/2026 11.08.2026	Fresh CP (Sec 241-242)	Igniva Infrastructure Private Limited & Anr	Green Metro Developers & Builders Pvt Ltd	Akhil Suresh	17.08.2026	
4	3214117/00942/2026 20.08.2026	Fresh CP (Sec 241-242, 213)	Abhishek P.V & Anr	Macew Mining Pvt Ltd & 3 Others	Akhil Suresh	25.08.2026	
5	2493/2026 3214117003262026/2 22.07.2026	Counter (R7&R8) IN CP(C/ACT)/11/KOB/2026	Vinod Monyamma Subramaniyam Pillai	Eram Scientific Solutions Pvt Ltd & Others	Sreepriya Kalarikkal	03.08.2026	Hardcopy only defective
6	2552/2026 3214117008862025/7 04.08.2026	Memo In Company Appeal(C/ACT)/01/KOB/2026	Aarcha Minor & Anr	Invis Private Limited & Others	Vijay V Paul	10.08.2026	
7	2598/2026 3214117005922026/2 31.07.2026	RD Report In CP(CAA)/04/KOB/2026 In CA(CAA)/03/KOB/2026	Kalyan Silks Trichur Pvt Ltd And Kalyan Silks Private Limited	Nil	Regional Director, South Western Region	12.08.2026	
8	3214117006842026/1 11.08.2026	Cost Memo In CA(IBC)/02/KOB/2026 Ib IBA/11/KOB/2020	Janaki R	Annie Abraham, Liquidator	Mayur Jugtawat	12.08.2026	
9	3214117005662023/23 10.08.2026	Reply (R3-R5) In IA(IBC)/375/KOB/2023 In IBA/11/KOB/2020	Bejo Thomas	Annie Abraham, Liquidator	Akhil Suresh	13.08.2026	
10	2686/2026 3214117001372026/8 18.08.2026	Written Submission In CP(C/ACT)/03/KOB/2026	Puvathumkadavil Anil Kumar	Logilinks Network Pvt Ltd & Anr	Varghese K Paul	18.08.2026	
11	2680/2026 3214117006532026/3 11.08.2026	Reply In CP(CAA)/05/KOB/2026 IN CA(CAA)/05/KOB/2026	ABC Imports and exports India Pvt Ltd And ABC Buildwares India Pvt Ltd	Nil	Accounts Dept. ABC Buildwares	18.08.2026	



12	2689/2026 3214117006182025/7 22.07.2026	Reply in CP(C/ACT)/25/KOB/2025	Sandeep Khurana	Eco Hotels India Pvt Ltd	Disha Rahul Shah	20.08.2026	Hardcopy only defective
13	3214117003762022/8 19.08.2026	Memo In MA(C/ACT)/13/KOB/2022 In TCP/21/KOB/2019	Bf agyodayam Company Ltd, Rep. by Dominic Xavier Ralp	Evugin KP	MA Shaji	21.08.2026	
14	3214117011202025/5 30.08.2026	Written Submissions In IA(C/ACT)/204/KOB/2025 In CP(C/ACT)/06/KOB/2025	Ritu Gupta	RBG Trading Corp. Pvt Ltd	Sherry Samuel Oommen	31.08.2026	
15	3214117011152025/6 30.08.2026	Written Submissions In IA(C/ACT)/205/KOB/2025 In CP(C/ACT)/06/KOB/2025	Ritu Gupta	RBG Trading Corp. Pvt Ltd	Sherry Samuel Oommen	31.08.2026	
16	3214117009562023/17 29.07.2025	ROC Report In IA(C/ACT)/45/KOB/2024 In CP(C/ACT)/26/KOB/2023	Vivek Menon Pk	Green Hearts Pvt Ltd	The Registrar of Companies	31.08.2026	
17	2635/2026 3214117002542026/1 14.08.2026	Affidavit of Service In CP(C/ACT)/33/KOB/2026	Admini Saseendran & 3 Others	Dharaco Developers Pvt Ltd & 2 Others	Harikumar G Nair	31.08.2026	
18	2760/2026 3214117000482026/3 31.08.2026	Reply (R4) IN IA(C/ACT)/10/KOB/2026 IN EP/01/KOB/2024 IN CP/114/KOB/2019	Rajkumar Gupta & Anr	RBG Enterprises Pvt Ltd & Others	Sherry Samuel Oommen	01.09.2026	
19	3214117008392024/46 31.08.2026	Written Submissions In IA(C/ACT)/203/KOB/2025 In CP(C/ACT)/24/KOB/2024	Ritu Gupta & Anr	RBG Enterprises Pvt Ltd & Others	Nitish Satheesh Shenoy	01.09.2026	
20	2758/2026 3214117000492026/3 31.08.2026	Reply(R4) IN IA(C/ACT)/08/KOB/2026 IN CP/119/KOB/2019	Rajkumar Gupta & Anr	RBG Trading corporation Pvt Ltd & Others	Sherry Samuel Oommen	02.09.2026	
21	2794/2026 3214117011192024/17 02.09.2026	Vakalath (R5) IN EP/03/KOB/2024 IN CP/125/KOB/2019	Rajkumar Gupta & Anr	RBG Retail Pvt Ltd & Others	Aswin Gopakumar	02.09.2026	
22	2837/2026 3214117008872026/3 07.09.2026	Reply IN CA(C/ACT)/23/KOB/2026	Codepro System Pvt Ltd	The Registrar of Companies, Kerala	Shameem Ahamed	08.09.2026	
23	3214114010682024/25 31.08.2026	Written Submissions In IA(C/ACT)/204/KOB/2025 In CP(C/ACT)/06/KOB/2025	Ritu Gupta & Anr	RBG Trading Corp Pvt Ltd	Nitish Satheesh Shenoy	02.09.2026	
24	2795/2026 3214117011172024/26 02.09.2026	Vakalath (R5) IN EP/01/KOB/2024 IN CP/114/KOB/2019	Rajkumar Gupta & Anr	RBG Enterprises Pvt Ltd & Others	Aswin Gopakumar	03.09.2026	
25	2796/2026 3214117011172024/28 02.09.2026	Written Arguments (R5) IN EP/01/KOB/2024 IN CP/114/KOB/2019	Rajkumar Gupta & Anr	RBG Enterprises Pvt Ltd & Others	Aswin Gopakumar	03.09.2026	



26	2797/2026 3214117011192024/18 02.09.2026	Written Arguments (R5) IN EP/03/KOB/2024 IN CP/125/KOB/2019	Rajkumar Gupta & Anr	RBG Retail Pvt Ltd & Others	Aswin Gopakumar	03.09.2026	
27	2784/2026 3214117010672024/22 01.09.2026	Written Submission In CP(C/ACT)/05/KOB/2025	Rajkumar Gupta & Anr	RBG Retail Pvt Ltd & Others	Sukumar Nainan oommen	03.09.2026	Hardcopy only defective
28	3214117011172024/27 02.09.2026	Vakalath In EP/03/KOB/2024 In CP/125/KOB/2019	Rajkumar Gupta & Anr	RBG Retail Pvt Ltd & Others	Aswin Gopakumar	03.09.2026	
29	3214117008392024/45 31.08.2026	Written Submissions In CP(C/ACT)/24/KOB/2024	Ritu Gupta & Anr	RBG Enterprises Pvt Ltd & Others	Nithish Sathesh Shenoy	03.09.2026	
30	3214117007372025/3 02.09.2026	Written Submission In IA(C/ACT)/140/KOB/2025 In CP(C/ACT)/24/KOB/2024	Minakshi Gupta	Ritu Gupta & Others	Akhil Suresh	03.09.2026	
31	2821/2026 3214117011202025/5 30.08.2026	Written Submission In IA(C/ACT)/204/KOB/2025 IN CP(C/ACT)/06/KOB/2025	Rajkumar Gupta & Anr	RBG Trading Corporation Pvt Ltd & Ors	Sherry Samuel Oommen	04.09.2026	
32	2822/2026 3214117011152025/6 30.08.2026	Written Submission In IA(C/ACT)/205/KOB/2025 IN CP(C/ACT)/06/KOB/2025	Rajkumar Gupta & Anr	RBG Trading Corporation Pvt Ltd & Ors	Sherry Samuel Oommen	04.09.2026	
33	2842/2026 3214117004292026/11 02.09.2026	Memo in CP(CAA)/01/KOB/2026	Bhima Boutique Pvt Ltd	Bhima Jewels Kochi Pvt Ltd	Jose Joseph	07.09.2026	
34	2814/2026 3214117011182024/14 01.09.2026	Vakalath (R4) IN EP/02/KOB/2024 IN CP/119/KOB/2019	Rajkumar Gupta & Anr	RBG Trading Corporation Pvt Ltd & Ors	Sherry Samuel Oommen	07.09.2026	
35	2878/2026 3214117011182024/17 06.09.2026	Written Submission IN EP/02/KOB/2024 IN CP/119/KOB/2019	Rajkumar Gupta & Anr	RBG Trading corporation Pvt Ltd & Others	Sherry Samuel Oommen	08.09.2026	
36	3214117008872026/2 07.09.2026	Reply by Appelant In Company Appeal (C/ACT)/23/KOB/2026	Fasalul Haque Kuzhibattil	The Registrar of Companies, Kerala	Shameem Ahamed	08.09.2026	



(Signature)

DEPUTY REGISTRAR
NCLT, KOCHI BENCH